

### Communal Riots

693. SHRI SYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communal incidents in the country, State-wise between October and December, 1988 with the total number of lives lost, the number of persons injured and the estimated value of the property destroyed;

(b) the brief particulars of major incidents in which one or more human lives were lost; and

(c) the brief particulars of relief rendered to the riot-affected as well as the next-of-kin of those killed?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Particulars of the number of communal incidents, persons killed and injured and loss of property between October and December, 1988 (State-wise) on the basis of the information available with the Central Government are given below:

<i>Name of the State</i>	<i>No. of Incidents</i>	<i>No. of persons killed Injured</i>		<i>Estimated loss of property (Rs. in lakhs)</i>
1	2	3	4	5
Andhra Pradesh	5	—	18	—
Assam	3	—	11	—
Bihar	21	11	04	—
Gujarat	9	10	35	1.74
Karnataka	14	3	64	7.51
Madhya Pradesh	11	4	92	—
Maharashtra	17	2	78	1.85
Orissa	1	—	1	—
Rajasthan	4	1	3	—
Tamil Nadu	1	—	3	0.10
Uttar Pradesh	27	42	236	7.05
West Bengal	12	1	31	—

(b) and (c). Particulars of major communal incidents which occurred between October and December, 1988 and the quan-

tum of relief as furnished by the Government of Uttar Pradesh are given below:

<i>Name of the place &amp; date</i>	<i>No. of persons killed</i>	<i>Ex-gratia relief sanctioned * (Position as on 18. 11. 1988)</i>	<i>Amount disbursed</i>
1	2	3	4
Aligarh (8 - 13 Oct.)	4	1.00 lakhs	0.75 lakh
Muzaffarnagar (8 - 13 Oct.)	26	10.00 lakhs	0.27 lakhs
Khatauli (8 - 13 Oct.)	2		0.53 lakh
Faizabad (21 - 24 Oct.)	5	1.50 lakhs	0.50 lakh

\* The Govt. of U.P. have sanctioned ex-gratia relief to the next of the kin of each of the deceased in the above communal riots @ Rs. 20,000/-.

#### **Memorandum from all Assam Bodo Students Union**

694. SHRI SYED SHAHABUDDIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any memorandum from the All Assam Bodo Students Union or the Unified Tribal National Liberation Front of Assam demanding the establishment of a separate state or Union Territory for the plain tribals of Assam;

(b) if so, whether Government have discussed the grievances of the plain tribals with Government of Assam and their response thereto;

(c) whether all blocks in Assam with tribal majority been declared to be Tribal Blocks and if so, the number and names of such Blocks, district-wise;

(d) whether any parts of Assam has been designated as Scheduled Areas-Districts or Regions; if so, the particulars thereof; and

(e) whether any case of police atrocities against the tribals in Assam have come to the notice of the Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) The State Government of Assam been advised to initiate a dialogue with the representative bodies of the plain tribals with a view to remove genuine grievances of the tribals and to look into developmental needs of the tribal areas with a sense of urgency and the State Government have held discussions with the representatives of the Assam Bodo Students Union at different levels with regard to the genuine demands of the tribal people.

(c) Information is being collected.

(d) No, Sir.

(e) Some complaints have been received in this Ministry alleging police atrocities against the tribals in Assam which have been referred to the State Government for necessary action.

#### **Safety Inspection of Aircrafts**

695. SHRI DHARAM PAL SINGH MALIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: